

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

ORDER ²³⁴ Dated 1/2/18

In partial modification of this Office Order No. 226 dated 22.11.2017, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/investigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, w.e.f. 01.02.2018 till further orders.

(1)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	1 st Link	2 nd Link
1	Sh. Raj Kumar Chauhan, PO MACT-02	Defence Colony, Kotla Mubarakpur, Lodhi Colony, Lajpat Nagar, Lajpat Nagar Metro Station, Amar Colony, Greater Kail ash, Kalka Ji, Okhla Industrial Area, Govind Puri, Metro station Kalka Ji Mandir.	Dr. Neera Bharihoke ASJ-06	Sh. Gulshan Kumar ASJ-03
2	Sh. Prem Kumar Barthwal, ASJ-01	New Friends Colony, Jamia Nagar, Hazrat Nizamuddin, Sunlight Colony, Chitranjan Park, Pul Prahlad Pur, Sarita Vihar, Jait Pur, Badarpur, Special Cell, Special Task Force of Delhi Police, C.A.W. Cell, E.O.W. Cell, Crime Branch (South East District)	Sh. Sanjeev Kumar, ASJ-05.	Ms. Renu Bhatnagar ASJ (SFTC)

Note :-

In the event of the leave of the Judicial Officer mentioned in the column no. 2 and his/her link mentioned in column no. 4 and 5 are on leave then Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS) and Sh. Ajay Kumar Kuhar, ASJ-02 shall act as 3rd and 4th Link Judicial Officer respectively to dispose of the bail/Urgent applications pertaining to the concerned police stations/investigating agencies.

31.1.18
(GIRISH KATHPALIA)

District & Sessions Judge (SE)

2568-2593
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2018 _____ Dated, New Delhi: 01/02/18

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The District Judge & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi
4. A.O.(Judl.)/ Filling Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari, Delhi.
7. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
8. The Reader and PS to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
9. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts and Saket Courts, Delhi.
12. The Secretary Bar Association, Saket Courts Complex, New Delhi.

31.1.18
District & Sessions Judge (South East)